

LOK SABHA
UNSTARRED QUESTION NO.5689
TO BE ANSWERED ON 26.07.2019

FUNDS FOR HANDLOOM WEAVERS WELFARE

5689. SHRI CHANDESHWAR PRASAD:
SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) the number of handloom weavers across the country including Bihar as on date, State/District-wise;
- (b) whether the amount released by the Government for implementation of various schemes for weavers is not being fully utilized, if so, the details thereof;
- (c) the measures being taken by the Government to ensure optimum utilization of such funds released for the welfare of weavers; and
- (d) whether most of the handloom weavers in the Rajasthan State are poor and are under huge debts, if so, the action taken/proposed to be taken by the Government to improve the condition of weavers in Rajasthan?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)

MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a): As per 3rd All India Handloom Census (2009-10) there are 43.31 lakh handloom weavers and allied workers across the country, including Bihar State. Statement showing state-wise details of handloom weavers and allied workers across the country is annexed.

(b)& (c): Funds are released based on the viable proposals received from various implementing agencies through State Governments and utilisation of previously released funds. To ensure proper implementation of the schemes and optimum utilization of funds released, official tours are undertaken from time to time by Senior officers of Government of India, State Government and officials of field offices i.e. Weavers Service Centres (WSC).

Besides, a committee headed by Officer In-charge, WSC, consisting the representatives of State Government concerned and National Handloom Development Corporation (NHDC) has been constituted to monitor the implementation of the schemes.

(d): In order to support the handloom weavers in Rajasthan, the following initiatives have been undertaken by Government of India under various Schemes during the last five years:

- I. One Block level Cluster under National Handloom Development Programme (NHDP) has been sanctioned with total cost of Rs. 175.09 lakh consisting Government of India Share of Rs. 172.31 lakh covering 569 handloom weavers and Rs. 34.77 lakh released so far.
- II. 05 Marketing events have been sanctioned for promotion of sale of handloom products and financial assistance of Rs. 1.00 crore provided to the implementing agencies.
- III. 'Kota Doria' product of Rajasthan has been registered under GI (Geographical Indications) Act.
- IV. 890 MUDRA loans have been sanctioned involving loan amount of Rs. 2.30 crore to the Handloom weavers on concessional rate of interest.
- V. In order to provide insurance coverage, 6682 handloom weavers covered under Mahatma Gandhi Bunkar Bima Yojana (MGBBY) during the year 2014-15 to 2016-17. From 2017-18, Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY)/ Pradhan Mantri Suraksha Bima Yojana (PMSBY) and converged Mahatma Gandhi Bunkar Bima Yojana (MGBBY), components of Handloom Weavers Comprehensive Welfare Scheme (HWCWS) is implemented and 5001 weavers are enrolled. Health Insurance Scheme (HIS) was implemented upto 30.09.2014 for providing health care facilities to handloom weavers and 4983 weavers covered.
- VI. To ensure supply of yarn, 03 yarn depots have been established. 10.03 lakh kg of yarn worth Rs. 9.41 crore supplied at Mill Gate Price and 0.01 lakh kg of yarn worth Rs. 0.238 crore supplied under 10% Subsidy component of Yarn Supply Scheme.
- VII. In order to enforce handloom (Reservation of articles for products) Act, 1985, Rs. 45.34 lakhs has been released for setting up enforcement machinery. Inspections of powerloom unit are conducted from time to time and precautionary measures are taken to prevent production of reserved handloom items on powerloom.
- VIII. To facilitate the handloom weavers for obtaining MUDRA loan, yarn passbooks, looms and accessories, enrollment for NIOS and IGNOU courses etc., 08 Hastkala Sahyog Shivirs were organized in handloom clusters/pockets during 7th to 17th October 2017 and 19th to 24th Feb. 2018.

Annexure

Statement referred in reply of part (a) of Lok Sabha Unstarred Question No. 5689 for answer on 26.07.2019		
State-wise number of handloom weavers and allied workers as per 3rd handloom census of 2009-10		
S. No.	State	No. of handloom weavers & allied workers
1	Andhra Pradesh	2,89,809
2	Arunachal Pradesh	33,041
3	Assam	16,43,453
4	Bihar	43,392
5	Chhattisgarh	8,191
6	Delhi	2,738
7	Goa	0
8	Gujarat	11,009
9	Haryana	7,967
10	Himachal Pradesh	13,458
11	Jammu & Kashmir	33,209
12	Jharkhand	21,160
13	Karnataka	89,256
14	Kerala	14,679
15	Madhya Pradesh	14,761
16	Maharashtra	3,418
17	Manipur	2,18,753
18	Mizoram	43,528
19	Meghalaya	13,612
20	Nagaland	66,490
21	Odisha	1,14,106
22	Pondicherry	2,803
23	Punjab	2,636
24	Rajasthan	31,958
25	Sikkim	568
26	Tamil Nadu	3,52,321
27	Telangana	66,029
28	Tripura	1,37,177
29	Uttar Pradesh	2,57,783
30	Uttrakhand	15,468
31	West Bengal	7,79,103
	Total	43,31,876
